

## POLICY WORDINGS

### Stand-Alone Own Damage Two Wheeler Policy - Add-ons Zero Depreciation

#### 1 Zero Depreciation

This Add-on shall be in force only if Acko General Insurance Ltd (Acko) has received the additional premium for this Add-on in respect of the Insured Vehicle. Acko shall pay the amount of depreciation deducted on the value of the parts replaced in the event of a partial loss claim relating to accidents during the policy period.

#### Special Conditions

The benefit provided under this Add-on are subject to the following conditions:

- We shall only accept such number of claims under this Add-on for the depreciation amount, as is specified in the Schedule attached to the Add-ons.
- The claim is admissible under Section I of the underlying Policy in respect of the Insured Vehicle.
- A claim where replacement of any part is not involved and no depreciation is deducted under own damage claim, will not be considered as claim under this cover.

#### Exclusions

- Acko shall not be liable to make any payment in respect of depreciation towards replacement of tyres and tubes, unless specified otherwise in the Schedule attached to the Add-ons.
- This add-on shall not be in force in the event of Total Loss/ Constructive Total Loss of the Insured Vehicle.

Subject otherwise to the terms, conditions, limitations and exclusions of the underlying Policy, which shall be the basis of this Add-on and is deemed to be incorporated herein.